Shri V. P. Nayar: Is it not a fact that Slazengers are manufacturing them here? They are manufacturing elsewhere also. Why is it that their products here do not compare favourably with their products outside?

Shri Manubhai Shah: That is true. They were not properly equipped here and they were not having proper technical collaboration. That is why, as I said earlier, we are taking up this question with the company and with Slazengers to see that their technique is properly modified so that they can manufacture proper quality products.

**Shri V. P. Nayar:** What is the annual requirements in value of tennis balls for India now?

Shri Manubhai Shah: During the current year, it is estimated at 3½ lakhs of rupees; about 24,000 dozen for the whole year.

## Pondicherry

## + \*18 { Shri H. N. Mukerjee: Shri M. Elias:

Will the **Prime Minister** be pleased to state whether the Government of France has intimated any idea as to when de *jure* transfer of Pondicherry t. India will be ratified?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): No information has yet been received from the Government of France as the subject is currently being considered in French Parliament. The Government of France will no doubt inform us as soon as a decision has been taken.

Shri H. N. Mukerjee: In view of the French Government being terribly busy with Algeria and Tunisia, may I know if Government expects the French Government to have a lucid interval early enough for us to complete the integration of Pondicherry and thereby solve the problems in that region which may otherwise be shelved? Shri Sadath Ali Khan: Our Government has been pressing them and we hope this matter will be settled soon.

Shrimati Rena Chakravartty: Are we to understand that this matter of the *de jure* transfer of Pondicherry will come up before the present session of the Parliament in France?

The Prime Minister and Minister of External Affairs (Shri Jawaharial Nehru): We do not know the time table of the French Parliament.

Shri H. N. Mukerjee: So many problems in regard to the administration of Pondicherry are being inevitably shelved on account of the delay in the matter of integration. Now are we to wait on the good pleasure of the French Government, which is too busy with Algeria, Tunisia and other problems?

Shri Jawaharlal Nehru: The hon. Member is perfectly correct in saying that a number of problems are held up because of this delay. I confess that I am unhappy about it. But, we have to face the difficulties as they arise. We cannot ignore certain facts. We have been assured for the last year every few months that this is coming soon. I have personally no doubt in my mind that there is no major opposition to it there except the fact that circumstances somehow conspired to delay matters from time to time.

## WRITTEN ANSWERS TO QUESTIONS

## क्षितः प्रक्रिसए केन्द्र

\* द. भी नवस प्रभाषः र ः क्या पुनवसि तथा अरु-संख्यक-कार्य यंत्री यह बताने की कुपा करेंगे कि :

(क) क्या मह सब है कि पुनर्वास मंत्रालय द्वारा संचालित जिल्म प्रशिक्षण केन्द्र दिल्ली प्रशासन को सौंग दिये गये हैं ;